

(P)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

C.P. NO.191 of 2004  
IN  
O.A. NO.2745 of 2002

New Delhi, this the day 23<sup>rd</sup> Day of November 2004

**Hon'ble Shri Shunker Raju, Member (J)**  
**Hon'ble Shri S.A. Singh, Member (A)**

1. Mohd. Qudaus  
S/o Mohd. Shakur  
Diesel Shed Laboratory,  
Tughlakabad, New Delhi.  
  
R/O 76-C/3, Railway Colony,  
Tughlakabad, New Delhi.
2. Suresh Kumar  
S/o Shri Om Prakash,  
Lab Khalasi,  
Diesel Shed Laboratory,  
Tughlakabad, New Delhi.  
  
R/o 11-A, Railway Colony,  
Tughlakabad, New Delhi.
3. Vijay Kumar Upadhyaya,  
S/o Shri J. Upadhyaya,  
Lab Khalasi,  
Diesel Shed Laboratory,  
Tughlakabad, New Delhi.  
  
R/o 52-C, Railway Colony,  
Tughlakabad, New Delhi. ....applicants.

(None present even on revised call)

Versus

1. Shri R.R. Jaruhar  
General Manager,  
Northern Railway,  
New Delhi.
2. Shri P.K. Goyal  
Divisional Railway Manager,  
Delhi Division, Northern Railway,  
State Entry Road,  
New Delhi-110001. ....Respondents.

(By Advocate : Shri A.K. Shukla)

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J) :**

None for the applicants even on the revised call. We have heard learned counsel of the respondents.

2. Vide order dated 30.6.2003 in OA 2745/2002 directions have been issued to consider the claim of the applicants for grant of financial upgradation under

ACP Scheme with consequential benefits in the light of the terms and conditions specified in the ACP Scheme.

3. Respondents have passed an order dated 1.9.2004 whereby cases of all the applicants have been examined and these applicants have not found fit for grant of financial upgradation as their cases are not covered under the ACP Scheme.

4. In this view of the matter, we are satisfied that the directions are substantially complied with by the respondents. If any grievance subsists, the applicants shall have liberty to take recourse in an appropriate proceeding in accordance with law, if so advised.

5. With these observations, CP is dismissed. Notice is discharged.



(S.A. Singh)

Member (A)



S. Raju  
(Shanker Raju)

Member (J)

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